

[Shri P. Venkatasnbaiah]

on the Ministry of Foreign Trade and Supply—Import of Wool, Nylon, Woollen Yarn and other Woollen Products for the Woollen Textile Industry and its a location to various units since October, 1962.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SIXTH, FIFTY-THIRD, SIXTY-FIRST,
SIXTY-SEVENTH AND SEVENTY FIFTH TO EIGHTY
SECOND REPORTS

SHRI DATTATRAYA KUNTE
(Kolaba) : I beg to present the following
Reports of the Public Accounts Committee :

- (1) Thirty-sixth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Second, Third and Seventh Reports relating to Revenue Receipts.
- (2) Fifty-third Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fifty-first Report (Third Lok Sabha) and Nineteenth Report—Defence Services.
- (3) Sixty-first Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Sixty-first Report (Third Lok Sabha) and Fourteenth Report relating to the Ministry of Education.
- (4) Sixty-seventh Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Sixtieth Report (Third Lok Sabha) relating to Excess Payment and Avoidable Expenditure.
- (5) Seventy-fifth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fifty-ninth Report (Third Lok Sabha) relating to Ministries of Education, Food, Agriculture, Community Development and Cooperation, Industry and Department of Social Welfare.

- (6) Seventy-sixth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Seventeenth and Twenty-ninth Reports relating to Revenue Receipts—Incometax and General.
- (7) Seventy-seventh Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-fourth Report relating to Revenue Receipts—Customs and Unions Excise.
- (8) Seventy-eighth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Forty-second and Sixty-second Reports (Third Lok Sabha) relating to Children's Film Society.
- (9) Seventy-ninth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-sixth Report on Appropriation Accounts (Civil), 1965-66 and Audit Report (Civil), 1967 relating to the Ministries of Finance, Industrial Development, Company Affairs (Department of Industrial Development) and Steel, Mines and Metals (Department of Iron and Steel and Mines and Metals).
- (10) Eightieth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-eighth Report on action taken on their First Report regarding Purchase of Road Rollers.
- (11) Eighty-first Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fourth Report on action taken on the Sixty-fourth Report (Third Lok Sabha) regarding Purchase of Defective Tyres.
- (12) Eighty-second Report on action taken by Government on the recommendations of the Public Accounts Com-

mittee contained in their Twenty-seventh Report on Appropriation Accounts (Civil), 1965-66, Audit Report (Civil), 1967 and Audit Report (Commercial), 1967, relating to the Ministries of Information and Broadcasting; Works, Housing & Supply (Department of Works Housing) and Food, Agriculture, Community Development & Co-operation (Departments of Agriculture and Food).

REPORTS OF PUBLIC UNDERTAKINGS COMMITTEE

THIRTY-SECOND, THIRTY-FIFTH, FORTIETH, FORTY-FIRST, FORTY-FIFTH, FORTY-SIXTH AND FORTY-NINTH REPORTS

SHRI G. S. DHILLON (Taran Taran): I beg to present the following Reports of the Committee on Public Undertakings:

- (1) Thirty-second Report on action taken by Government on the recommendations contained in their Ninth Report on Central Warehousing Corporation.
- (2) Thirty-fifth Report on action taken by Government on the recommendations relating to the Hindustan Shipyard Ltd., the Fertilizer Corporation of India Ltd., and Hindustan Steel Ltd., contained in the Seventh Report of the Public Accounts Committee (Third Lok Sabha) on Audit Report (Civil), 1962—Chapters VIII and IX.
- (3) Fortieth Report on action taken by Government on the recommendations relating to Public Undertakings, contained in the Twenty-third Report of the Public Accounts Committee (Third Lok Sabha) on Audit Report (Commercial), 1963.
- (4) Forty-first Report on action taken by Government on the recommendations contained in their Sixth Report (Third Lok Sabha) on Fertilizer Corporation of India Limited.
- (5) Forty-fifth Report on action taken by Government on the recom-

mendations contained in their Thirty-first Report (Third Lok Sabha) on Alloy Steel Project and Coal Washeries Project of Hindustan Steel Limited.

- (6) Forty-sixth Report on Indian Drugs and Pharmaceuticals Limited.
- (7) Forty-ninth Report on industrial Finance Corporation of India.

12.27 hrs.

FINANCE BILL, 1969

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : Sir, I move* :

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1969-70, be taken into consideration".

12.27½ hrs.

[Mr. DEPUTY-SPEAKER *in the Chair.*]

SHRI SRINIBAS MISRA (Cutback): On a point of order. First of all, the question arises which Bill we are to take into consideration. There are two of them, one presented to us on the Budget Day, Finance Bill 1969, which was introduced on 28th February 1969, which was circulated first, and the second Bill which was later circulated. We do not know of any procedure by which amendments can be effected by simply circulating another copy of the Bill with the amendments incorporated therein. If the two Bills had been identical, there would be no doubt that we could consider either the one or the other. But here in the one line numbers are not given, while in the other they are given. Similarly, other amendments have been effected. A cursory glance will itself show that some changes have been effected in the meantime either in the office of the Finance Ministry or some where else. On a cursory glance, I have detected two, may be there may be more. It takes some time to compare the two word for word.

*Moved with the recommendation of the President.